

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

**Petition No. 245/MP/2018**

**Date: 30.10.2019**

To,  
The General Manager (Commercial)  
ONGC Tripura Power Company Limited,  
6<sup>th</sup> Floor, A Wing, IFCI Tower- 61, Nehru Place,  
New Delhi- 110019

Sir,

Subject: Petition under Section 62 and 79 (1) (a) of the Electricity Act, 2003 read with Regulations 54 and 55 of CERC (Terms and Conditions of Tariff) Regulation 2014 and Regulation 111 and 115 of the CERC (Conduct of Business) Regulations, 1999 for extension of date in relaxation for NAPAF for Palatana Project of ONGC Tripura Power Company Limited.

Ref: Your letter no. OTPC/COMML/T-13/2019-20/064 dated 25.10.2019

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With reference to your letter dated 25.10.2019 on the above mentioned subject, I am directed to inform that your request for extension of time has been considered and time to file the information as per ROP of the hearing dated 24.9.2019 is granted till **8.11.2019**, with copy to the Respondents. No further extension of time shall be granted for any reason whatsoever.

Yours sincerely

*Sd/-*  
(B. Sreekumar)  
Deputy Chief (Law)

Copy to Respondents:

All Respondents